CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the **30**ᵗʰ day of **April**, 2019

Present:

Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No. 330/0383/2019
(U/S 19, Administrative Tribunal Act, 1985)

Tarkeshwar Dixit a/a 38 years son of Late Mahatam Dixit, Resident of Village and Post-Pipara Dixit, District-Deoria (U.P.).
……………. Applicant

By Advocate: **Shri D.K. Thakur.**

Versus

1. Union of India, through General Manager, North Eastern Railway (N.E.R.), Gorakhpur Zone, Gorakhpur (U.P.).
2. Chief Personal Officer (C.P.O.), North Eastern Railway (N.E.R.), Gorakhpur Zone, Gorakhpur (U.P.).

………………Respondents

By Advocate: **Shri P.K. Rai.**

O R D E R

Delivered by Hon'ble Ms. Ajanta Dayalan-A.M.

Heard Shri D.K. Thakur, counsel for the applicant and Shri P.K. Rai, counsel for the respondents.

2.   Counsel for the applicant states that the applicant's representation dated 14.09.2018 at Annexure No. 8 regarding his appointment in service is still pending with the department. He states that he will be satisfied in case the respondents department is directed to decide the representation by passing a reasoned and speaking order.

3. Counsel for the respondents has no objection to this limited prayer made by counsel for the applicant.

4. In view of the above, we direct the Competent Authority amongst the respondents to decide the representation of the applicant dated 14.09.2018 by passing a reasoned and speaking order, if not already decided, within three months after receipt of certified copy of this order. Order so passed shall be communicated to the applicant.

5. It is made clear that the above order will not be considered as any expression or opinion on merits of the case.

6. Also, at this stage we have not considered the aspect regarding delay in approaching this Court. As such, question of condonation of delay does not arise.

7. With the above directions, O.A. is disposed of. No order as to costs.

       (Rakesh Sagar Jain)   **(Ajanta Dayalan)**
         Member (J)   Member (A)

/SS/